

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 128

IA 933 of 2020 in TP 26 of 2016 (CP 46 of 2012)

**Order under Rule 11 of NCLT Rules,2016**

**IN THE MATTER OF:**

Pitamberdas R Ruchandani

.....Applicant

V/s

Radhakishan B Ruchandani & Ors

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S Godiawala, learned counsel


For the Respondent :

**ORDER**

The matter stands adjourned to 20.09.2021.

Meanwhile, the parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)